

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SINGLE MEMBER****COURT NO. : 4 ROOM NO. : 405****DATED : 08/12/2017**

DAY : Friday

**CORAM:**

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

<b><u>SNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVES</u></b>	<b><u>REMARKS</u></b>
<b><u>MISC (ROM) MATTERS</u></b>				
1	E/ROM/92976/2 017	ACUPRINT SYSTEMS <b>-Vs-</b> CCE BELAPUR	P.K. SHETTY /DR	
	E/86210/2015			
<b><u>REGULAR MATTERS</u></b>				
2	E/1483/2011	Dhariwal Industries Ltd. <b>-Vs-</b> CCE PUNE III	IP/DR	
3	E/1484/2011	Dhariwal Industrial Ltd. <b>-Vs-</b> CCE PUNE III	IP/DR	
4	E/33/2012	Sangli Aluminium Extrusions Pvt. Ltd. <b>-Vs-</b> CCE KOLHAPUR	A.V.Naik /DR	
5	E/34/2012	Ravindra Jethalal Chheda <b>-Vs-</b> CCE KOLHAPUR	A.V.Naik /DR	
6	E/1127/2012	Laxmi Rikshaw Body Pvt. Ltd. <b>-Vs-</b> CCE, AURANGABAD	Abhay Prabhakar Kolte /DR	
7	E/3739/2003	Aspire Exports Pvt. Ltd. <b>-Vs-</b>	IP/DR	*

## C.C.Excise

8	E/87345/2013	ASPIRE EXPORTS PVT. LTD. <b>-Vs-</b> CCE MUMBAI - IV	V. Laxmikumaran /DR	
9	E/69/2008	CCE THANE I <b>-Vs-</b> Prakash Indl. Corporation	DR/PDS Legal	*
10	E/87365/2013	PRAKASH JADHAV <b>-Vs-</b> CCE THANE I	SRD Legal /DR	
11	E/85159/2016	MEGOL PETROCHEM PVT LTD <b>-Vs-</b> CCE BELAPUR	IP/DR	
12	E/85843/2016	MEGOL PETROCHEM PVT LTD <b>-Vs-</b> CCE BELAPUR	IP/DR	
13	E/85598/2016	KHATU SHYAMJI RE-ROLLING (NANDED) PVT LTD <b>-Vs-</b> CCE AURANGABAD	IP/DR	
14	E/85605/2016	SANDOZ PVT LTD <b>-Vs-</b> CCE RAIGAD	IP/DR	
15	E/85607/2016	SANDOZ PVT LTD <b>-Vs-</b> CCE RAIGAD	IP/DR	
16	E/85647/2016	ANGADPAL INDUSTRIES PVT LTD <b>-Vs-</b> CCE THANE II	IP/DR	
17	E/85663/2016	KAYDOUR CABLES (I) PVT LTD <b>-Vs-</b> CCE MUMBAI - II	IP/DR	
18	E/85865/2016	ASHOK KATYAL <b>-Vs-</b> CCE MUMBAI - II	IP/DR	
19	E/85823/2016	I G PETROCHEMICALS LTD <b>-Vs-</b> CCE BELAPUR	IP/DR	
20	E/85916/2016	JSW STEEL (SALAV) LTD <b>-Vs-</b>	IP/DR	

CCE RAIGAD			
21	E/85922/2016	INNOVASSYNTH TECHNOLOGIES (I) LTD <b>-Vs-</b> CCE RAIGAD	IP/DR
22	E/86050/2016	MYSORE PETROCHEMICALS LTD <b>-Vs-</b> CCE BELAPUR	IP/DR
23	E/85123/2015	UNI ABEX PRODUCTS LTD <b>-Vs-</b> CCE MUMBAI - III	SRD Legal /DR
24	E/86065/2016	UNI ABEX ALLOY PRODUCTS LTD <b>-Vs-</b> CCE MUMBAI - III	IP/DR
25	E/86035/2017	UNI ABEX ALLY PRODUCTS LTD <b>-Vs-</b> CCE MUMBAI - III	SRD Legal /DR
26	E/86620/2017	UNI ABEX ALLOY PRODUCTS PVT <b>-Vs-</b> CCE MUMBAI - III	SRD Legal /DR
27	E/86066/2016	UNI ABEX ALLOY PRODUCTS LTD <b>-Vs-</b> CCE MUMBAI - III	IP/DR
28	E/86103/2016	ZIM LABORATORIES LTD <b>-Vs-</b> CCE NAGPUR- II	IP/DR
29	E/86119/2016	EXCEL INDUSTRIES LTD <b>-Vs-</b> CCE RAIGAD	IP/DR
30	E/86854/2016	HINDUSTAN PETROLEUM CORPORATION LTD <b>-Vs-</b> CCE MUMBAI - II	IP/DR
31	E/86867/2016	J HADEE SDHIYA <b>-Vs-</b> CCE MUMBAI - I	IP/DR
32	E/86972/2016	BIRLA PRECISION TECHNOLOGIES LTD <b>-Vs-</b> CCE NASIK- I	IP/DR

33	E/87004/2016	ROSHAN PACKAGING INDUSTRIES <b>-Vs-</b> CCE THANE II	IP/DR
34	E/87014/2016	CCE MUMBAI - III <b>-Vs-</b> HUHTAMAKI PPL LTD	DR/IP
	E/CROSS/91145 /2016		
35	E/87045/2016	SAVITA OIL TECHNOLOGIES LTD <b>-Vs-</b> CCE BELAPUR	IP/DR
36	E/87096/2016	SWASTIK HEAVY STRUCTURALS P LTD <b>-Vs-</b> CCE MUMBAI - III	IP/DR
37	E/87143/2016	NAMCO INDUSTRIES P LTD <b>-Vs-</b> CCE RAIGAD	IP/DR
38	E/87154/2016	CCE THANE II <b>-Vs-</b> AURA OIL INDUSTRIES	DR/IP
39	E/87202/2016	CCE THANE II <b>-Vs-</b> OMEGA COLORS P LTD	DR/IP
40	E/87214/2016	DHANLAXMI TMT BARS PVT LTD <b>-Vs-</b> CCE AURANGABAD	IP/DR
41	E/85559/2017	MPM P LTD <b>-Vs-</b> CCE NAGPUR- I	HEMANT A. RAJANDEKAR /DR
42	E/85754/2017	HINDALCO INDUSTRIES LTD <b>-Vs-</b> CCE BELAPUR	IP/DR
43	E/85762/2017	PARLE BISCUITS PVT LTD <b>-Vs-</b> CCE RAIGAD	IP/DR
44	E/86339/2017	JAWAHAR SSSK LTD <b>-Vs-</b> CCE KOLHAPUR	IP/DR
45	E/86880/2017	SASWAD MALI SUGAR FACTORY LTD <b>-Vs-</b>	Anand S Kulkarni /DR

CCE PUNE III

46	E/87403/2017	KIRLOSKAR OIL ENGINES LTD <b>-Vs-</b> CCE KOLHAPUR	Sailesh P.Sheth /DR
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\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
SINGLE MEMBER,  
CESTAT - Mumbai**